24

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 65/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

Vindhyachal Merchants & Finance Pvt. Ltd.

With

Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

ORDER

None present for Petitioner.

Petitioner sent a letter of adjournment.

List the matter on 18.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of July, 2017.